

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4381
ANSWERED ON:16.12.2009
DOCUMENT PROCESSING FEE
Shanavas Shri M. I.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that the Indian missions in Riyadh and Jeddah are charging an additional fee of Saudi Riyal 8 for processing of documents; and

(b) if so, the purpose for which this levy is being collected ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a): Yes, Sir.

(b): The additional charge of Saudi Riyals 8 (equivalent of Indian Rupees 100/-) has been levied on all Consular services except death registration cases by the Embassy of India, Riyadh and Consulate General of India, Jeddah for raising funds for the Indian Community Welfare Fund (ICWF) which has been setup in the Mission to provide on-site welfare for the Overseas Indian Citizens who are in distress, in accordance with the ICWF scheme approved by the Cabinet.